Central Administrative Tribunal Principal Bench, New Delhi

CP No. 449/2018 in OA No. 3395/2015

this the 9th day of September, 2019

Hon'ble Mr. S.N. Terdal, Member(J) Hon'ble Mr. A.K. Bishnoi, Member (A)

- 1. Archana Kaul, Aged about 44 years D/o Late O.N. Kaul R/o C-18-C, Railway Colony Lajpat Nagar, Delhi.
- Puja Makhija, Aged about 44 years
 W/o Shri Jitender Makhija
 R/o H.No. 307, Divya Jyoti Apartments
 Sec 19, Rohini, Delhi.
- 3. Virender, Aged about 38 years S/o Shri Om Prakash R/o 3806/5, 2nd Floor, Kanhaiya Nagar Tri Nagar, Delhi.
- 4. Chander Bhag, Aged about 42 years W/o Shri Rakesh Kumar R/o A-6, Power House Colony, Sec-18 Old Faridabad, Haryana.
- 5. Rahul Verma, Aged about 34 years S/o Late Shri Vinod Kumar Verma R/o 21/3, Shakti Nagar, Delhi.

...Petitioner

(By Advocate : Mr. R.K. Shukla)

Versus

- 1. Sh. Vishwesh Chaube General Manager Northern Railway, Baroda House New Delhi.
- 2. Ms. Sharmila Chavly
 General Manager (Accounts)
 Northern Railway, Baroda House
 New Delhi.

3. Ms. Samidha Singh Dy. CAO/General, Northern Railway Baroda House, New Delhi.

...Respondents

(By Advocates : Mr. V.S.R. Krishna and Mr. Shailendra Tiwary)

ORDER (ORAL)

Mr. S.N. Terdal:

Heard.

In view of the order dated 11.02.2019 passed by Hon'ble High Court of Delhi in WP (C) No. 9397/2018, CP No. 449/2018 is closed and notices issued to the respondents are discharged.

(A.K. Bishnoi) Member (A) (S.N. Terdal) Member (J)

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